

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) Double-decker train has been subjected to following trials before induction:

1. Oscillation trials on single coach.
2. Route proving run and emergency braking distance trials on complete rake.
3. Route clearance and validation trials on complete rake.

(b) There is no such case at present. Double Decker train services are already running between Howrah and Dhanbad since October 2011.

(c) Total cost of new rolling stock of Double Decker AC coaches is approx Rs. 46.56 crores.

(d) There is no proposal at present.

(e) and (f) Do not arise.

State-wise vacant posts in railways

1988. SHRIMATI NAZNIN FARUQUE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts lying vacant in Railways, State-wise, especially in Assam;

(b) the details thereof; and

(c) the steps taken by Railway to fill up the vacancies and by when these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) and (b) The number of vacant posts on Zonal Railways as on 01.04.2011 is 2,21,499* and the Zone-wise details are as under:

Railway	Vacancies *
1	2
Central	15618
Eastern	19771
East Central	21897

1	2
East Coast	12249
Northern	20958
North Central	13685
North Eastern	6339
Northeast Frontier	10906
North Western	9568
Southern	13283
South Central	15822
South Eastern	16570
South East Central	10464
South Western	9810
Western	13007
West Central	11552

* - provisional

State-wise details of vacant posts is not maintained.

(c) Arising and filling of vacancies is a continuous process. Notifications for filling up of about 1,90,000 posts have already been issued.

Financially unviable railway projects

1989. SHRI PIYUSH GOYAL : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have undertaken many projects that are financially unviable;

(b) if so, the details thereof;

(c) the reasons for undertaking such projects;

(d) whether there is an institutional mechanism for selection of projects;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?